

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1573**

**TO BE ANSWERED ON THE 07<sup>TH</sup> DECEMBER, 2021/ AGRAHAYANA 16, 1943 (SAKA)  
FINANCIAL ASSISTANCE TO POLICE STATIONS**

**1573. SHRI SUNIL KUMAR PINTU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether financial assistance is being provided to the States for upgrading civil police stations to stop cyber crimes in the country particularly in Bihar;**

**(b) if so, the details thereof and funds provided for this purpose during the last three years, State-wise; and**

**(c) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a) to (c): 'Police' and 'Public Order' are State subjects as per the seventh Schedule of the Constitution. States/UTs are primarily responsible for prevention, detection, investigation and prosecution of crimes including cyber crimes.**

**Ministry of Home Affairs is implementing Cyber Crime Prevention against Women & Children (CCPWC) Scheme to deal with various issues related to cyber crime against women & children. Under this scheme, financial assistance has been provided to all the States/UTs for setting up cyber forensic-cum-training laboratories, hiring of junior cyber forensic consultant and training/capacity building to provide hands-on training to Law Enforcement Agencies (LEAs) personnel, public prosecutors and judicial Officers. Advisories have also been issued to States/UTs regarding using these training labs for capacity building**

**programmes for police officials. Under this scheme, a total amount of Rs. 96.13 crore was released to States and UTs during the financial years 2017-18 to 2020-21, out of which an amount of Rs. 3.19 crore was released to the Government of Bihar.**

**Further, the Ministry of Home Affairs also implements the scheme of “Assistance to States for Modernization of Police”, under which the State Governments are provided central assistance to strengthen police infrastructure, including equipping of the police stations, for acquisition of latest weaponry, training gadgets, advanced communication / forensic equipment, Cyber Policing equipment etc. The State Governments formulates their annual State Action Plans as per their strategic priorities and requirements. Some of the State Governments utilize components of the scheme for prevention, detection, investigation and prosecution of crimes including cyber crimes in their police stations.**

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